

PROF. MADHU DANDAVATE : Both the parts of my question have not been replied to.

MR. SPEAKER : He wants the amount and the time...

SHRI S. BUTA SINGH : Whatever is necessary is being spent. Ordinarily for the proper functioning of the Commission, there is an allocation made ; Rs. 2.14 crores have been spent so far.

PROF. MADHU DANDAVATE : Please protect me, Sir. He has not replied to the first part.

THE PRIME MINISTER (SHRI RAJIV GANDHI) : I will reply to the first part. As usual, certain Members from the Opposition have caught hold of the wrong end of the stick. The Commission...

PROF. MADHU DANDAVATE : That is not the country's assessment, not the press assessment, not the social institutions' assessment. That is, Mr. Prime Minister, your assessment. We do not accept that.

SHRI RAJIV GANDHI : Are you ready to listen to the answer or not ? Mr. Speaker, Sir, the Commission was set up to look into certain irregularities. We did not set up the Commission keeping in mind who might or might not have been supporting any leader at any space in time. If the organisations that are found guilty of having misappropriated funds and done other things by the Commission happen to be linked up as Prof. Madhu Dandavate has inferred—we have not inferred ; Prof. Madhu Dandavate says, these organisations which have done all these wrong things are linked up... (Interruptions). If you feel they are linked up, if you feel—you perhaps know better than us as to who were linked at that time—I have no answer to that.

PROF. MADHU DANDAVATE : Since the Prime Minister has intervened, I want to know whether a single Gandhian organisation that has supported the Emer-

gency has been brought into the picture... (Interruptions)

MR. SPEAKER : No. Not allowed. Next Question...

SHRI RAJIV GANDHI : We have not put any restriction on the Kudal Commission. They are looking precisely at the organisations they want to look at.

S. BUTA SINGH : Sir, I want to make a small correction. The amount spent is Rs. 1.2 crores and not Rs. 2.14 crores.

#### Steps to Control Migration of Minority Community Families from Punjab

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\*87. SHRIMATI PRABHAWATI GUPTA :

SHRI BHATTAM SRIRAMA MURTY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a number of families belonging to minority community in Punjab have migrated from that State to Delhi and other parts of the country owing to terrorist activities in Punjab ;

(b) the number of such persons in Delhi and other places ;

(c) the steps taken by Union Government to control this migration ; and

(d) the help rendered by Union Government to such families in Delhi and other places ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) to (d). A statement is given below.

#### Statement

According to available information about 1400 families have moved out of certain areas of Punjab to Delhi and adjoining States upto 20th July, 1986, due to extremist activities in the State. These include about 300 families which have migrated to Delhi.

2. Union Home Minister and Chief Minister, Punjab met Hindu migrants in Delhi on 2nd July, 1986 in an effort to persuade them to return to their homes in Punjab.

3. The Home Minister in his letter to the Chief Minister of Punjab has expressed great anxiety in connection with the movement of Hindu families from Punjab and has suggested that :

- (a) Immediate steps should be taken by the Punjab Government to instil a sense of security amongst members of the Hindu community to stop further movement ;
- (b) The State Government should consider sending prominent leaders (especially Sikhs) to Delhi to persuade the families which have moved out of Punjab to return to their homes and to assure to them proper security ; and
- (c) Those families who do not wish to go back to their places of residence as also those who are likely to move from Punjab apprehending their security should be provided shelter in secure places preferably in the Cantonment areas, within the State.

Delhi Administration will provide lodging facilities until their return to Punjab is facilitated. The migrant families will also be given a suitable amount to meet their food needs.

[*Translation*]

SHRIMATI PRABHAWATI GUPTA : Mr. Speaker, Sir, I want to ask a supplementary from the hon. Minister. The migration that is taking place in the wake of Punjab problem and terrorist activities there, is a bad omen for the unity and integrity of the country. In this connection, the suggestions given by the hon. Minister to Shri Barnala have been implemented to some extent. At the same time, I would like to know whether the hon. Minister is aware that four Ministers of the Barnala Government are giving protection to the terrorists and are calling the operation Mand being led by Shri Riberio as 'Operation Fraud' ? To what extent will

they be able to check the migration when such things are happening ?

S. BUTA SINGH : Mr. Speaker, Sir, the hon. lady Member has raised a very important issue. The migration of some families of the minority community from Punjab has engaged the attention of the entire country and the newspapers have also called reports to this effect. This is our endeavour, and we are making efforts with the cooperation of the Punjab Government to create conditions under which the families which have migrated to Delhi, Haryana, Rajasthan, Himachal Pradesh and to some other States from Punjab are brought back to their homes with adequate protection. In this connection, the Hon. Prime Minister has also held talks with the Chief Minister of Punjab and has advised him to create conditions soon to facilitate their return. I myself accompanied by the chief Minister had gone to those families in Delhi and teams were sent from the Punjab Government to Haryana also who met these families. Efforts are being made to create such conditions as only as possible under which the situation may improve, peace may return to the State so that these people may go back to their homes.

As stated by the hon. Member herself, the arrangements for the migrated families have been made in Delhi and it is our endeavour to see that conditions in Punjab improve soon and these families return to their homes.

SHRIMATI PRABHAWATI GUPTA : My second supplementary is that in how many families the sense of security was instilled after Shri Barnala met them in the camps in Delhi and how many families have since returned to Punjab ?

I would also like to know whether the hon. Minister is aware that on the one hand these families are being asked to return to Punjab and on the other hand, the people of a particular community are being settled there under the protection of some Minister there ? Do the Central Government feel that normal conditions can really be restored in such a situation ?

S. BUTA SINGH : This fact has also come to light that some influential people, especially from the political field, who are

in power there and are also outside the Government are directly or in league with others encouraging this process. Allegations made in some newspapers to the effect that step-motherly treatment has been meted out by the Punjab Government to those families who have gone to Punjab from other States, has also been brought to the notice of the Chief Minister. Thus, all these things have been brought to the notice of the Chief Minister. I would like to inform the august House that the situation has improved a lot, especially, during the last 10 or 15 days. It will be our constant endeavour to see that peace should return to the border areas, especially Gurdaspur, Amritsar, Ferozepur and Kapurthala, etc. which are terrorist-affected areas, so that these people could return to their homes.

[English]

**SHRI BHATTAM SRIRAMA MURTY :** SIR, I would like to know something about the rehabilitation, relief and support which is being rendered by the Union Government to the migrants. It is stated here that Delhi Administration will provide lodging facilities until their return to Punjab is facilitated. The migrants will also be given suitable amount to meet their food needs. That means what? Have they been given any amount so far? If so, what was the amount which was given? The Minister has particularly referred to the arrangements made at Delhi. Out of 1400 families which migrated from Punjab only 300 families have settled down at Delhi. The rest of the people must have migrated to other States.

**S. BUTA SINGH :** We have the reports from the States and also Delhi. Most of the families were initially helped by various voluntary organisations including Hindus and Sikhs. There was help from all sections of the society. But when it came to Delhi Administration to provide shelter, food and good living conditions for these people we discussed it. The Chief Minister of Punjab also when he addressed these people said that Punjab Government will extend help to them while they are in Delhi but they should also be thinking of going back to Punjab.

As the hon. Member has mentioned in Delhi 319 Hindu families consisting of 1210 persons had migrated from Punjab till 20th July, 1986. Out of them some families have returned to Punjab on persuasion. When they met the Prime Minister they expressed their desire that they would like to go back if suitable conditions are created. Some of the families have shifted and 15 families consisting of 76 persons have left Delhi. The Delhi Administration is also providing lodging facilities until their return to Punjab is facilitated. The migrant families are being given suitable amount to meet their food needs.

**SHRI BHATTAM SRIRAMA MURTY :** What is the amount?

**S. BUTA SINGH :** It has been worked out in consultation with the families by the Delhi Administration...*(Interruptions)*

**SHRI BHATTAM SRIRAMA MURTY :** My first supplementary has not been answered. They have not done anything for the migrants, nor they have been able to stop the migration. Therefore, my second supplementary.

**MR. SPEAKER :** No second supplementary.

**SHRI BHATTAM SRIRAMA MURTY :** What is the amount?

[Translation]

**S. BUTA SINGH :** As I said earlier, it has been decided in consultation with the migrants that the Lt. Governor will maintain them as long as they do not return to Punjab. I would like to inform that the amount sanctioned...

*(Interruptions)...*

[English]

**MR. SPEAKER :** He will find out from the Lt. Governor.

**KUMARI MAMATA BANERJEE :** Yesterday I was in Punjab and I met so many youths in Punjab and I would like to share my feelings with the House. As

you know, our Prime Minister and our Government are cooperating with the State Government to stop all terrorist activities and to help the minority people return to Punjab. But I was surprised to read an irresponsible statement by a Cabinet Minister of the Punjab Government.....\*\* which appeared in the press. In his statement, he said that the terrorist operation in Punjab was a fraud. When the Central Government is cooperating with the State Government, why should there be a statement like this by a Minister of the Cabinet rank ?...(interruptions).

[Translation]

MR. SPEAKER : It is a good question, why are you spoiling it ?

(Interruptions)...

[English]

MR. SPEAKER : She is right.....she is right.

KUMARI MAMATA BANERJEE : It has come out in the newspapers.

AN. HON. MEMBER : But he is not here ; his name cannot be mentioned.

MR. SPEAKER : Yes, you cannot name any person who is not present in the House. The name should not be recorded.

KUMARI MAMATA BANERJEE: This is a very serious matter. What is the reaction of the Government ? Let the Minister reply.

S. BUTA SINGH : Do you want me to reply to Mamataji ? I thought she was sharing her experience of her visit to Punjab with the House. We have read in the newspapers and I propose to take up with the Chief Minister of Punjab. Definitely, a senior Cabinet colleague cannot go against the policies of his own Government, but it is for the Chief Minister of Punjab to take action. I cannot add anything to it.

SHRI S. JAIPAL REDDY : Migration from Punjab is taking place at various levels. The Home from Punjab. There is no other kind of migration has himself

referred to migration ; Hindus are migrating from one part of Punjab to another part. I would like to know how many such families have migrated from one part to another part. It is also one kind of migration.

S. BUTA SINGH : According to the information furnished to us, 155 Hindu families have migrated within the State— 13 in District Amritsar, 2 in District Kapuarhala and 140 in District Gurdaspur, upto 11th July 1986. That is the information.

#### WRITTEN ANSWERS TO QUESTIONS

[English]

##### Boundary Dispute Between Karnataka and Maharashtra

\*85. SHRI E. AYYAPU REDDY ;  
SHRI DILEEP SINGH BHURIA:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether after the recent violent incidents in Belgaum, any steps have been taken by Union Government for the settlement of boundary dispute between Karnataka and Maharashtra ;

(b) if so, the details thereof ; and

(c) to what extent the area of disagreement between two States has narrowed down ?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) to (c). The boundary dispute can be resolved only with the willing cooperation of the concerned State Governments. Recently the Chief Ministers of the two States met and held discussions. The Central Government will render all possible assistance to the States to arrive at a mutually acceptable solution of the dispute.

##### Amount Involved in Lotteries

\*88. SHRI MAHENDRA SINGH : Will the Minister of HOME AFFAIRS be pleased to state the amount of money estimated to have been pumped into